

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2343
TO BE ANSWERED ON 01.08.2018**

CRIMES IN TRAINS

**†2343. SHRI MANOHAR UTAWAL:
SHRI C. MAHENDRAN:**

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government is aware that the incidents of thefts, dacoity, pickpocketing and other criminal activities are increasing in long distance trains;**
- (b) if so, the details thereof and the number of such incidents which have come to the notice of the Government during the last three years and the current year along with the steps taken by the Government in this regard; and**
- (c) the number of persons apprehended for the said crimes during the above period?**

**ANSWER
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI RAJEN GOHAIN)**

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 2343 BY SHRI MANOHAR UTAWAL AND SHRI C. MAHENDRAN TO BE ANSWERED IN LOK SABHA ON 01.08.2018 REGARDING CRIMES IN TRAINS

(a) to (c): Policing on Railways being a State subject, prevention of crime, registration of cases, their investigation and maintenance of law & order in Railway premises as well as on running trains are the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP)/District Police. However, Railway Protection Force (RPF) supplements the efforts of GRP to provide better protection and security of passenger area & passengers. Cases of Indian Penal Code (IPC) crime including theft, robbery, dacoity, drugging etc. in Railways are registered and investigated by the concerned Government Railway Police. Railways does not maintain any data on Indian Penal Code (IPC) crimes. Whenever any information about status of crime on Railways is sought, State GRP is requested to provide the information. As per data provided by the Government Railway Police Stations, except cases of theft of passengers' belonging (cases of pickpocketing included in theft), other crimes viz. dacoity, robbery and drugging have decreased during the last three years in long distance trains. Based on the data provided by the Government Railway Police Stations, the cases of theft, robbery, dacoity and drugging that took place in long distance trains and number of persons arrested for these crimes during the year 2015, 2016, 2017 and 2018 (upto June) over Indian Railways are as under-

Year	No. of cases of crime in long distance trains registered				Total number of persons arrested
	Theft of passengers' belongings (including cases of pickpocketing)	Robbery	Dacoity	Drugging	
2015	12592	44	511	284	3151
2016	14619	35	406	218	3331
2017	18936	26	389	155	3898
2018 (Upto June)	9222	11	148	89	1378

The following steps have been taken by the Railways to ensure security of rail passengers:

- 1. On vulnerable and identified routes/sections, Railway Protection Force escorts are provided in 2500 trains (on an average) daily, in addition to 2200 trains wherein escorts are provided by Government Railway Police of different States daily.**
- 2. Surveillance is kept through CCTV cameras, provided at about 436 stations over Indian Railways, to ensure safety and security of passengers.**
- 3. An Integrated Security System consisting of surveillance of vulnerable stations through Close Circuit Television Camera Network, Access Control etc. has been sanctioned to improve surveillance mechanism over 202 railway stations.**
- 4. To provide round the clock security related assistance to passengers, including reporting of any crime in trains, All India Security Helpline No. 182 is operational through Divisional Security Control Rooms of Railway Protection Force across Indian Railways.**
- 5. Passengers are educated through distribution of pamphlets, pasting of stickers in trains and premises, announcements by Loud Hailers and Public Address System to take precaution against theft, snatching, drugging etc.**
- 6. Through various social media platforms viz. twitter, facebook etc., Railways are in regular touch with passengers including women passengers to enhance security of passengers and to address their security concern.**
- 7. Drives are conducted from time to time against the entry of unauthorized persons in trains and railway premises.**
- 8. Ladies Special trains running in Metropolitan cities are being escorted by lady RPF personnel. In other trains, where escorts are provided, the train escorting parties have been briefed to keep extra vigil on the ladies coaches en-route and at halting stations.**
- 9. Liaison is made by RPF with the State Police/GRP authorities at all levels for prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains.**